NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No.34/(MAH)/2014

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

SHRI BHASKARA PANTULA MOHAN

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 09.11.2017

NAME OF THE PARTIES: Mr. Manoj Panwar

V/s

M/s. E. D. Process Technologies Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

1. Same of Governse)

Thakker Corpetitioner

Albhijedt Fin

Pespondarb

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<u>ORDER</u>

T.C.P. No. 34/397-398/CLB/MB/MAH/2014

- The Learned Representatives of both the sides are present.
- 2. By the Order of the Bench adjourned to **18.12.2017.**

Sd/-

BhaskaraPantula Mohan Member (Judicial) Sd/-

M.K. Shrawat Member (Judicial)

09.11.2017

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